GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 4818 ANSWERED ON 28.03.2025

PROGRESS OF SAGARMALA PROJECT IN ODISHA

4818. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

(a) the details of progress of the Sagarmala project in Odisha, including the number of approved and completed projects;

(b) the amount of funds allocated, released and utilized for Sagarmala projects in the said State along with the key benefits expected therefrom;

(c) the manner in which Odisha's progress under the Sagarmala project is compared to other States across the country in terms of implementation and impact; and

(d) the measures taken/proposed to be taken by the Government to address legal, land acquisition and forest clearance challenges to ensure smooth execution of the project?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) & (b) Sagarmala is a flagship Central Sector Scheme of Ministry of Ports, Shipping and Waterways (MoPSW)to promote port-led development in the country. Under Sagarmala Scheme, MoPSWis partially funding 6 projects costing about Rs.350Crore in the State of Odisha. The details of completed projects, funds sanction and released of these projects are provided in **Annexure**.

(c) Till date, the Ministry has undertaken 119 projects of total cost of Rs. 9,406 Crore across Coastal States / UTs. Out of these,6 projects costing about Rs.350 Crore are in the State of Odisha for partial funding. Sagarmala Scheme has embarked on developing an ecosystem for promotion of Ro-Ro/ Ro-Pax Ferry urban waterway transportation in the country including in the State of Odisha. These ferries reduce logistics costs, improve trade efficiency, and provide a sustainable alternative to road transport. They also boost coastal tourism by making remote destinations more

accessible, promoting eco-friendly travel options. The ease of access will attract more domestic and religious tourists, benefiting local economies.

(d) In terms of Sagarmala Funding Guidelines, projects having all clearance in place are considered for funding. And, to address the challenges faced by the Implementing Agencies, Ministry periodically interacts with State Maritime Boards (SMBs)/State Govts/UTs' Administration/ Central Line Ministries by organizing project based and State level meetings to understand their concerns and aiding to resolve their issues concerning Government of India in timely manner. Ministry from time to time holds Maritime States Development Council (MSDC) meetings and also encourage coastal States/UTs to hold State Sagarmala Committee meetings for creating synergy among various stakeholders for expeditious implementation of Sagarmala projects.

<u>Annexure</u>

S.No	Name of Project	Implementing Agency	status	Project Cost (Rs. Cr)	MoPSW assistance (Rs. Cr.)	Funds released (Rs. Cr.)
1	Coastal Districts Skill Development Program – Phase I – Odisha	Ministry of Rural Development (DDU-GKY)	Complete d	3.72	1.84	1.84
2	Construction of fishing harbour at Chandipur	Fisheries Department, Government of Odisha	Under Implement ation	50.00	12.49	9.99
3	Construction of RoPax jetty at Balugaon in Khurda District and Krushnaprasad Gada in Puri District of Odisha	Department of Ports, Government of Odisha	Under Implement ation	54.00	22.00	9.25
4	Upgradation and modernization of Fishing Harbour at Paradip in Odisha	Paradip Port Authority	Under Implement ation	108.90	49.88	4.49
5	Coastal Districts Skill Development Program – Phase II – Odisha	Ministry of Rural Development (DDU-GKY)	Under Implement ation	22.87	22.87	5.70
6.	Ropax jetty and allied facilities at Kaninali&Talchu a, Odisha	Department of Ports, Government of Odisha	Under Implement ation	110.06	50.30	25.15